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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**OA No.351/2019**

**Dated this Wednesday the 17th day of July, 2019**

**Coram: R. N. Singh, Member (J).**

1. Revannath N. Katkar,  
Date of Birth: 17.06.1989,  
S/o. Late Nandkumar Bapurao Katkar,  
At. Post Pingale (B.K.) via Vaduj,  
Tal: Man, Dist: Satara 415506.

...Applicant.

( By Advocate Ms. Sujata Krishnan ).

**Versus**

1. The Union of India, through  
The Secretary, Ministry of  
Communication, Dept. of  
Post, Dak Bhawan,  
New Delhi- 110 001.
2. The Chief Postmaster General  
Maharashtra Circle,  
G.P.O., Mumbai-400 001.
3. The Postmaster General  
Pune Region, Pune-411 001.
4. Senior Superintendent of Post  
Offices, Satara Division,  
Satara-415 001.
5. Superintendent of Post Offices  
Satara Division, Satara: 415 001.
6. Senior Postmaster  
Vaduj Sub-Division, Vaduj,  
Satara-415506.

... Respondents.

ORDER (ORAL)**Present.**

1. Ms. Sujata Krishnan, learned counsel for the applicant.
2. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA stating that the grievances raised in the present OA have already been redressed by the respondents.
3. In view of above, the OA is dismissed as withdrawn.
4. No order as to costs.

(R. N. Singh)  
Member (J)

v.

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18/7/19